

**PROCEEDINGS OF THE HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

Sub: High Court of Judicature at Hyderabad – Letter received from the DIG / Principal, Central Detective Training Institute, Ramanthapur, Hyderabad – Nomination of two Judicial Officers for each Course - Reg.

Order ROC No.480/SO/2018, dated 23.05.2018

The Hon'ble High Court has been pleased to nominate following Judicial Officers to participate in the three day Course on "Investigation of Rape Cases" in the light of the Criminal Law Amendment Ordinance, 2018" as per the dates mentioned in the Central Detective Training Institute, Ramanthapur, Hyderabad :

S.No.	Name of the Course	Dates	Name of the Officers nominated
01.	Investigation of Rape Cases in the light of Criminal Law Amendment Ordinance, 2018.	11.06.18 to 13.06.18	1.Smt.M.Babitha, Judge, Mahila Court-cum-V Addl.District and Sessions Judge-cum-III Addl.Metropolitan Sessions Judge, Vijayawada, Krishna District. 2.Sri.P.Vasanth, Senior Civil Judge, Nagarkurnool, Mahaboobnagar District.
02.	Investigation of Rape Cases in the light of Criminal Law Amendment Ordinance, 2018.	18.06.18 to 20.06.18	1.Sri.V.Venkata Seshu Babu, Judge, Mahila Court-cum-Addl.Family Court-cum-VI Addl.District and Sessions Judge, Visakhapatnam. 2. Sri.S.Kamalakar Reddy, Prl.Senior Civil Judge, Madanapalle, Chittoor District.
03.	Investigation of Rape Cases in the light of Criminal Law Amendment Ordinance, 2018.	25.06.18 to 27.06.18	1.Smt. Sunitha Kunchala, I Addl.Metropolitan Sessions Hyderabad –cum-XV Addl.Chief Judge, City Civil Court, Hyderabad. 2.Smt.P.Neeraja, Prl.Senior Civil Judge, Waranagal.
04.	Investigation of Rape Cases in the light of Criminal Law Amendment Ordinance, 2018.	02.07.18 to 04.07.18	1.Sri.D.Hemanth Kumar, III Addl.District and Sessions Judge-cum-III Addl.Metropolitan Sessions Judge, L.B.Nagar, Rangareddy District. 2. Sri.P.Kesavacharyulu, Senior Civil Judge, Narsapur, West Godavari Distirct.

The Joining Instructions are enclosed herewith for compliance of the nominated participants.


REGISTRAR (JUDICIAL)
I/C REGISTRAR GENERAL

23.05.18

To

The Individuals concerned

The Registrar-IT-cum-CPC), High Court of Judicature at Hyderabad.(for placing
the same in the Official website of the High Court)

CENTRAL DETECTIVE TRAINING INSTITUTE, HYDERABAD.
"Investigation of Rape Cases in the light of Criminal Law Amendment Ordinance 2018"

JOINING INSTRUCTIONS

1. **Reporting Time:** The Officers nominated should report at the CDTI, Hyderabad by the evening of the preceding day of the course or in the early hours of the day on which the course commences.
2. **Working Days & Hours:** Monday to Wednesday - From 09.30 AM to 06.00 PM
3. **Age:** Officers below the age of 50 years may kindly be deputed for training.
4. **Location:** The CDTI is located at Ramanthapur, between Hyderabad Public School and Doordarshan Kendra (Hyderabad), at a distance of about 10 kms from Hyderabad/Secunderabad Railway stations. The Hostel is situated within the Institute Campus. City buses, autorikshaws and taxis ply from Hyderabad/ Secunderabad Railway stations where all trains are received.

S.No.	From	Distance	Mode of Transportation	Approx. journey time
1.	Rajiv Gandhi International Airport	34 Kms.	Taxi/Bus	50 minutes to 1 hour
2.	Secunderabad Railway Station	10 Kms.	Auto/Taxi/Bus	30 minutes to 45 min.
3.	Hyderabad Railway Station	10 Kms.	Auto/Taxi/Bus	40 minutes to 50 min.
4.	Kacheguda Railway Station	5 Kms.	Auto/Taxi/Bus	25 minutes to 30 min.

5. **Administration:** Each nominee will bring with him four recent passport size photographs in working dress bare-headed. Registration forms will be supplied by the Institute wherein the nominees will be required to fill up particulars of their service, such as date of birth, date of entry into force, details of work done in different branches up-to-date, etc. Trainees will come prepared to furnish these particulars. During the period of training, no leave will be granted. As the Course is very short, it will not be possible to spare the trainees for Court work during the training period. Trainees should finish their evidence in Courts before leaving for CDTI training or seek suitable adjournments beyond the training period. Trainees should not bring any service or private weapons and ammunition.

6. **Dress:** All the trainees will bring with them the uniform of their rank; working dress will be worn by the trainees during training. In the afternoon session, Smart Civvies (Formal Pants, Full shirt/Half Shirt and Tie (Optional) for Men and Saree/Salwar/Shirt Pant for Women. Chappals, Sandals, Jeans and Sports Shoes will not be allowed in the class room.

7. **Mess:** The training programme is residential. On arrival at the Hostel, the trainees should find out the room number allotted to them from the Hostel notice board and occupy the rooms accordingly. The Hostel Mess provides both vegetarian and non-vegetarian meals and is run on co-operative basis by the trainees themselves. The trainees will be required to pay their messing charges for the entire Course in advance. The expenses for running the mess will be shared by the trainees and adjustment for the charges payable will be made at the time of closing of the Course. Each trainee is required to pay Rs.10/- per day towards maintenance charge at the conclusion of the Course. **Families/guests are not allowed to stay in the Hostel.** Each trainee will be provided with a cot, mattress, pillow and mosquito net, table and a chair in the Hostel. A Washerman has been provided in the Hostel at approved rates. He is the only authorized person to enter the Hostel premises for collection and return of clothes after wash. Officers are required to wear proper dress while coming to the Lunch/Dinner and in any case they should not put on Chappals, Night Suits, Lungi, etc. in the mess.

8. **Reading Material:** Reading material for the Course will be supplied on arrival. CDTI, Hyderabad has a well-stocked library with spacious reading room. The participants can avail this facility.

9. **Contact Details:** Office - 040-29704170; 27038182
Hostel: 040-27037945 (can be contacted 24-hours)
e-mail: cdtshyderabad@nic.in

10. **Postal Address:** Director, Central Detective Training Institute,
Ramanthapur,
Between Hyderabad Public School & Doordarshan Kendra,
Ramanthapur, Hyderabad-500013.

11. **Dispersal:** Participants can leave the Institute after the Valedictory Address on the concluding day of the Course i.e. around 6.00 P.M. They can leave on the same day by late evening flight/trains.

12. **Nearby Banks:** Central Bank of India, Ramanthapur, Hyderabad
Andhra Bank, Ramanthapur, Hyderabad
State Bank of Hyderabad, Ramanthapur, Hyderabad
Bank of Baroda, Ramanthapur, Hyderabad
State Bank of India, Street No.8, Habsiguda, Hyderabad
Axis Bank, Street No.8, Habsiguda, Hyderabad
ICICI Bank, Street No.8, Habsiguda, Hyderabad
Syndicate Bank, Street No.8, Habsiguda, Hyderabad
Indian Overseas Bank, Street No.8, Habsiguda, Hyderabad
Allahabad Bank, Street No.8, Habsiguda, Hyderabad
Indian Bank, Street No.8, Habsiguda, Hyderabad

Note: The nominated officers are requested to kindly bring the details of the cases investigated by them which will be used for case study/group discussion.